

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2022 (FRIDAY)

COURT OF CHAIRPERSON

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 826 of 2022	Gaurav Katiyar IRP Of Value Infra Tech India Pvt. Ltd. Vs. ----- <b>With</b>	Rishabh Jain	
2.	Comp. App. (AT) (Ins) No. 827 of 2022	Gaurav Katiyar Liquidator Of Pico Event Marketing (India) Pvt. Ltd. Vs. ----	Rishabh Jain	
3.	Comp. App. (AT) (Ins) No. 898-899 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. Vijay Kumar V. Iyer The Liquidator, Bharati Defence and Infrastructure Ltd.	Samrat Sengupta	
4.	Comp. App. (AT) (Ins) No. 902 of 2022	Betoking Ltd. Vs. Eden Real Estate Pvt. Ltd.	Rishi Bhatnagar	S.K.Singhi
5.	Comp. App. (AT) (Ins) No. 904 of 2022	Shubh Gautam Vs. Anjani Technoplast Ltd.	Piyush Vatsa	Amrita Sarkar
6.	Comp. App. (AT) (Ins) No. 906 of 2022	Piya Puri & Ors. Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd. & Ors.	Abhishek Anand	Sanjay Bhatt

**For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan Rohit Gupta-R2 Kunal Kanungo-R1
8.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	Aakanksha Nehra Sandeep Bajaj Asav Rajan
9.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	Bhuvan Arora-R1 Surbhi Gupta-R2 Arun Chadha-R2
10.	Comp. App. (AT) (Ins) No. 348 of 2022	3G Grupee Geotechnik Graz ZT GMBH Vs. Vayam Technologies Ltd.	N.V. Raman	Shashwat Anand Shashwat Parihar Adya Singh
11.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojyoti Chatterjee Satyam Saxena-R1
12.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
13.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood
14.	Comp. App. (AT) (Ins) No. 516 of 2022	Sunayana Agarwal Vs. Bulland Buildtech Pvt. Ltd. & Anr.	Rakesh Kumar	Abhishek Parmar
15.	Comp. App. (AT) (Ins) No. 581 of 2022	Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr.	Jay Kathrani	Chitranshul A. Sinha Jaskaran S. Bhatia
16.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1

17.	Comp. App. (AT) (Ins) No. 652 of 2022	Nitin Ramachandra Jadhav & Ors. Vs. Vijendra Kumar Jain	Tuhina Mishra	Udita Singh
18.	Comp. App. (AT) (Ins) No. 658 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd. & Ors.	Manish K. Choudhary	Akshat Khare
19.	Comp. App. (AT) (Ins) No. 682 of 2022	Rajiv Dhamija & Anr. Vs. Kuldeep Verma, Resolution Professional of Manthan Broadband Services Pvt. Ltd. & Ors.	Sharath Sampath	Rahul Auddy Kuldeep Verma-R1 Rachit Bigghe-R2 Surabhi Khattar-R3 Ritwika Nanda-R4 Kunal Tandon
20.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Moktan
21.	Comp. App. (AT) (Ins) No. 726 of 2022  <b>(With Defects)</b>	Pramod Kumar Chaubey Suspended Director of Corporate Debtor Schneider Prototyping (India) Pvt. Ltd. Vs. Guangzhou Seal Laser Rapid Prototype Co Ltd. & Anr.	Ribhu Garg	Anjali Sharma Deepak Bashtap-R1 Partho Bhattacharya- R2
22.	Comp. App. (AT) (Ins) No. 750 of 2022	Nava Healthcare Pvt. Ltd. Vs. Indore CFA Solutions	Anshuj Dhingra	

#### For Hearing

23.	Comp. App. (AT) (Ins) No. 229 of 2022  <b>(PH)</b>	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
24.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors.  <b>With</b>	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
25.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva- R1 Aakash Singhal-RP

26.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1
27.	Comp. App. (AT) (Ins) No. 360 of 2022	Mrs. Smeeta Patii Vs. Saraswat Cooperative Bank Ltd. & Anr.	Varnita Ojha	Soumik Ghosal Shyamali Gadre-R1 Udayraj Patwardhan-R2
28.	Comp. App. (AT) (Ins) No. 410 of 2022	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2

**02:00 PM**

**After rising of Court – III**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

29.	I.A. No.1991 & 1992 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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**After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

30.	Comp. App. (AT) (Ins) No. 100 of 2020 <b>(PH)</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
31.	Comp. App. (AT) (Ins) No. 101 of 2020 <b>(PH)</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
32.	Comp. App. (AT) (Ins) No. 109 of 2020 <b>(PH)</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3

<b>33.</b>	Comp. App. (AT) (Ins) No. 248 of 2020 <b>(PH)</b>	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
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**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**